

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 227 OF 2017
APPEAL NO. 319 OF 2017
APPEAL NO. 320 OF 2017
APPEAL NO. 321 OF 2017

Dated: 5th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

... Appellant(s)

Vs.

Tamilnadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. Amali

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

At the request of learned counsel for Appellant, list these matters for hearing on **29-03-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js